

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-87-2020**

Micheal Okafor

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 8 DECEMBER 2020****P.C. :**

The learned Additional Public Prosecutor, seeks time to take instructions.

2. Post the matter on 16.12.2020.

DAMA SESHADRI NAIDU, J.

NH